

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 1731 OF 2018
DFR NO. 1732 OF 2018
DFR NO. 1781 OF 2018

Dated: 18th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

DFR NO. 1731 OF 2018

In the matter of:

M/s Mahalaxmi TMT Pvt. Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

DFR NO. 1732 OF 2018

In the matter of:

M/s Cosmos films Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

DFR NO. 1781 OF 2018

In the matter of:

M/s R. L. Steels & Energy Pvt. Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

ORDER

MENTIONED IN THE COURT

On being mentioned, Mr. G. Umapathy, Learned counsel for the appellant prays that the appeals under DFR Nos. 1731, 1732 & 1781 of 2018 may kindly be listed along with Appeal No. 106 of 2018 on 29.05.2018. His submission is placed on record.

The learned counsel for the appellant is permitted to file necessary applications for urgent listing of the appeals/applications within two days.

In the event of the applications for urgent listing are filed, Registry is directed to post the appeals/applications for consideration immediately.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member